

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17698 - JK (LD) of 2023

DATED:- 20 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 20- 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
2017*23

Annexure to the Government Order No. 17698-JK(LD) of 2023 dated 20.12.2023

S. No	Case Type/ Case Number/ Case Year	Petitioner Name Versus Respondent Name	OIC
1	OWP NO.251/2015	Bimla Devi V/s State Of J&K and Ors	Naresh Kumar Tehsildar Pouni
2	WPC No.540/2023	Mohd Shafi Malik v/s UT Of J&K And Ors	Mazahir Hussain Shah(JKAS) SDM Mahore
3	WPC No. 2387/2023	Jatinder Singh and Ors v/s UT Of J&K And Ors	Deepak Dubey(JKAS) SDM Katra
4	WPC No. 1950/2023	Karam Chand v/s UT Of J&K And Ors	Abdul star Additional Deputy Commisioner(JKAS) with the Power of Commissioners AGR
5	OWP NO.132/2014	Surinder Kumar V/S State of J&K and Ors.	Anshumali Sharma(JKAS) Assistant Commissioner Revenue Reasi
6	WPC No.178/2022	Parkash Singh v/s UT Of J&K And Ors	Deepak Dubey(JKAS) SDM Katra
7	OWP NO.247/2008	Pushpa Devi V/S State of J&K and Ors.	Anshumali Sharma(JKAS) Assistant Commissioner Revenue Reasi
8	WPC No.843/2023	Kanta Devi and Anr v/s UT Of J&K And Ors	Suresh Singh(JKAS) Tehsildar Reasi
9	OWP NO. 1248/2011	Swami Suryanand Yogacharya and ors v/s UT Of J&K And Ors	1. Abdul star(JKAS) Additional Deputy Commisioner Reasi 2. Jatinder Singh Tehsildar katra
10	OWP NO.1057/2017 Ravi Kumar V/S UT Of J&K	Ravi Kumar V/S UT Of J&K	Deepak Dubey(JKAS) SDM Katra
11	WPC NO.221/2023	Balak Ram V/s UT of J&K and Ors	Jatinder Singh Tehsildar Katra
12	OWP NO. 427/2019	Ram Singh V/s State of J&K And ors	Deepak Dubey(JKAS) SDM Katra

Deepak Dubey

13	WPC NO.2482/2019	J&K Mineral Development Corporation Limited v/s State Of j&K	Deepak Dubey(JKAS) SDM Katra
14	OWP NO. 190/2014	Naseeb Singh v/s J&K Special tribunal	Abdul star Additional Deputy Commisioner(JKAS)
15	OWP NO. 194/2019	Des Raj and ors v/s UT Of J&K and ors	Abdul star Additional Deputy Commisioner(JKAS)
16	WPC NO.2976/2023	Miran Baksh V/s UT of J&K and ors	Tariq Aziz(JKAS) SDM Dharmari (CLA)
17	WPC No. /2023	Shoket Ali V/s UT of J&K and ors	Mazahir Hussain Shah(JKAS) SDM Mahore (CLA)
18	WPC No.2053/2023	Mohd Rafiq V/s UT of J&K and ors	Anshumali Sharma(JKAS) Assistant Commissioner Revenue Reasi
19	WPC No.2817/2023	Karnail Singh And ors V/s UT of J&K and ors	Mazahir Hussain Shah(JKAS) SDM Mahore (CLA)
20	WPC No.2941/2023	Kuldeep kumar V/s UT of J&K and ors	Naresh Kumar Tehsildar Pouni
21	OWP NO. 1040/2018	RajKumar V/s State of J&K and ors	Jatinder Singh Tehsildar Katra

Reyazgale